

Central Administrative Tribunal  
Principal Bench: New Delhi

OA-3138/2001

New Delhi this the 23rd day of November, 2001

Hon'ble Shri V.K. Majotra, Member (A)  
Hon'ble Shri Kuldip Singh, Member (J)

Pramod Kumar Shukla  
S/o Shri G.S. Shukla  
R/o J-3/771, Khirki Extension,  
Malviya Nagar, New Delhi and  
employed as Ad-hoc Hd. TCR  
V.V.I.P. Movement in the Northern Railway  
Nizamuddin, New Delhi.

-Applicant

(By Advocate: Shri Vibhakar Mishra)

Versus


1. Union of India,  
Through the Chairman,  
Railway Board, Rail Bhawan,  
New Delhi.
2. The General Manager,  
Northern Railway,  
Railway Headquarters,  
Baroda House,  
New Delhi-110001.

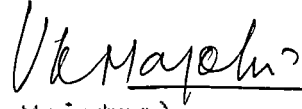
-Respondents

ORDER (Oral)

By Shri V.K. Majotra, Member (A)

Learned counsel for the applicant seeks and  
is allowed to withdraw the OA with liberty to file  
afresh. Accordingly, the OA is dismissed as  
withdrawn.

  
(Kuldip Singh)  
Member (J)

  
(V.K. Majotra)  
Member (A)

cc.